



**GOVERNMENT OF ODISHA
HOME DEPARTMENT**

**REPORT ON THE IMPORTANT ACTIVITIES OF HOME
DEPARTMENT**

FOR THE YEAR 2021-2022



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**A REPORT ON IMPORTANT ACTIVITIES OF
HOME DEPARTMENT: 2021-2022.****INTRODUCTION:**

Home Department as the Nodal Administrative Department for Police, Prosecution, Prisons, Fire Service and auxiliary security wings of Home Guard and Civil Defence looks after the maintenance of internal security, law and public order, prevention of crime and prosecution of criminals. It has a vital role in coordinating and synergizing the functioning of its various units. It is also the nodal Department so far as State Secretariat Service is concerned and the administration of the State Secretariat Services like Common Cadre of Assistant Section Officers, Typists, Stenographers, Personal Assistants, Private Secretaries and O.S.S. Officers is dealt by it. It is closely connected with the conduct of elections to Parliament, and State Legislatures. It keeps a close liaison with Defence Services for Civil-Military co-operation and for setting up of Defence Projects in the State. The Home Department is also responsible to maintain the protocol and to oversee management of State Guest House at Bhubaneswar, Odisha Bhawan, Odisha Sadan and Odisha Niwas at New-Delhi, Odisha Bhawan at Mumbai, Odisha Bhawan at Chennai and Utkal Bhawan at Kolkata.

CHAPTER-I**1.POLICE ORGANISATION.****1.1 GENERAL LAW AND ORDER SITUATION:-**

The overall Law and Order situation in the State remained peaceful during the year, 2021.

POLITICAL ACTIVITY:-

During the year 2021, all political parties were busy in organizing workers' conferences, public meetings, mass contact and awareness programmes to garner public support in their favour on various issues by highlighting their achievements. The opposition political parties and their frontal organizations agitated on various local issues. Moreover the COVID-19 pandemic outbreak affected all segments of the State creating human, economic and social crisis. All these activities and agitations were handled tactfully amidst corona pandemic due to timely collection and dissemination of Intelligence to concerned quarters for which no major law and order situation took place. Besides, the Bye-election for the Assembly constituency of 110-Pipili A/C held on 30.09.2021 passed off peacefully due to proactive role of Police and Intelligence without any Major Law & Order problem.

The State Government had appealed time again to people to continue with COVID appropriate behaviour during the third wave of COVID-19. In spite of all odds, our State is way ahead in tackling the current health emergency by gearing up the vaccine drive, forming COVID dedicated hospitals and producing medical oxygen to meet the domestic demand as well as helping other states for treatment of Covid patients in the country. The State Govt. eased lock down curbs from 01.08.2021 barring restrictions in few cities to save the livelihood of people.

COMMUNAL ACTIVITY:-

The State was by and large free from communal discord as close attention was paid to maintenance of communal peace and harmony. Major fairs and festivals of different communities were observed peacefully with religious

fervour and gaiety adhering to COVID-19 guidelines of the State Govt. Only 27 Hindu-Muslim and 6 Hindu-Christian discords were noticed in the State during the year. Instances of communal tension did not escalate into major law and order situation due to pro-active role, constant vigil and timely intervention by the local administration and police.

INDUSTRIAL ACTIVITY:-

The State Govt. is always committed for infrastructure development in the State through rapid industrialization and creating an industry friendly environment. The presence of abundant raw materials along with well developed infrastructure facilities have attracted several big industrial houses to set up their plants/industries in the State. However, opposition political parties in order to gain political mileage are exploiting anti-industrial elements along with land oustees to launch agitational programmes against industrialization in the name of protection of tribal rights, land acquisition, rehabilitation, payment of compensation ,employment facilities, peripheral developments, agriculture, environmental pollution etc. In spite of such agitational activities against industrialization, police played a major role in controlling law and order situation and to carry forward State Govt's initiatives for rapid industrialization. Besides, Industrial economy of the State had been adversely impacted during the COVID-19 pandemic period.

LABOUR AND SERVICE ACTIVITY:-

The agitations by Labour and Service organizations did not escalate into any major law and order situation. Employees/workers of some industrial units exhibited their protest demanding enhancement of wages, re-opening of factory, regularization of contractual labourers, payment of arrear dues, etc. Service related demands, particularly by different Teachers Associations, State Govt. Employees Associations, etc., were addressed sympathetically by the State Government.

STUDENT ACTIVITY:-

There was no State-wide student unrest during the year. All the educational institutions across the State remained closed till 2nd quarter of 2021 in

the Context of COVID-19 pandemic and after that all educational institutions except primary classes opened. During 2021, some student organisations adopted agitational paths protesting against faulty assessment of examination result and demanding exemption of school fees, reduction of admission fees, etc. However, the situations were contained tactfully by Administration and Police.

MISCELLANEOUS ACTIVITY:-

During the year 2021, agitation by different tribal organizations demanding rights of tribals over Jal, Jungle and Jamin, distribution of land pattas to landless tribals etc., agitation by different dalits/ women organizations protesting against alleged increase of crimes against dalits and women, agitation by different voluntary/ women organizations on alleged illicit liquor trade etc., agitation by different farmer's organizations particularly Naba Nirman Krushak Sangathan demanding price, pension & prestige, Paschima Odisha Krushak Sangathan Samanwaya Samiti over exemption of agriculture loan, purchase of paddy from farmers, compensation for crop loss & farmer's suicide, agitation by different Bar Associations for setting up Permanent High Court Bench in their respective areas, agitation by "Sundargarh Zilla Adivasi Mulabasi Banchao Manch" on different issues for the cause of tribals like implementation of PESA and Jungle Acts, to provide Jungle Jami Pattas to the poor tribal people, rights of tribals on Jal, Jungle and Jamin, employment of local Tribals in the Industries set up in the District, proper rehabilitation of Industrially displaced tribals, social security to tribal women etc., agitation by different Bustee people protesting against eviction drive in their area and demanding their rehabilitation, agitation by "Arthika Sanstha Mananka dwara Khyati Grasta Milita Manch" on the issue of retrieval of deposited amount of the gullible investors, agitation pertaining to formation of new NACs/ declaration of Sub- Divisional status to some areas in the State and a host of such other demands which surfaced on different occasions have been tactfully contained with timely intervention of local Administration & Police.

TERRORIST ACTIVITY:-

During the year 2021, no terrorist activity has been noticed in the State and basing on intelligence inputs the terrorist activities in the State have been contained effectively. However, advisories and alert messages are being issued to all Dist. Ss.P. from time to time on possible terrorist activities in the State.

LEFT WING EXTREMIST SCENARIO:-

The overall Left Wing Extremism scenario in the State remained well under control during the year - 2021. The intensity of CPI (Maoist) perpetrated violence further declined, the cadre strength operating in the State dwindled, area of influence of the outfits shrunk and the mass support base of the outfits slackened. Out of the 10 districts of the State presently affected by the Maoist activities in varying degrees, the situation remarkably improved in most of the areas including Swabhiman Anchal of Malkangiri District and Kalahandi-Rayagada-Kandhamal axis due to pro-active security and administrative response. However, the situation remained dynamic and challenging in a few pockets.

A total of 28 CPI (Maoist) related incidents, including 21 exchanges of fire on Police initiatives were reported in the State during the period in which 02 civilians lost lives and 01 security personnel attained martyrdom. Security forces achieved significant successes in the counter – LWE front. While 7 hard core CPI (Maoist) cadres were neutralized in separate incidents of anti-Maoist operations by security forces in Malkangiri, Kalahandi, Bolangir and Baragarh districts, 36 persons were arrested in connection with their involvement in Maoist activities and 21 surrendered in the State during the period. Besides, 30 guns, 48 IEDs and a large quantity of ammunition, explosive materials and other articles were recovered. The turnaround in the situation in Swabhiman Anchal of Malkangiri district, which was a traditional bastion of CPI (Maoist) was the most redeeming feature in the success in the anti-LWE front in the State.

The anti-Maoist response of the Government continued to broadly focus on intelligence base sustained anti-Maoist operations in the core affected areas,

effective area domination operation in the areas cleared up of CPI (Maoist) activities and perception management endeavors to combat the ideological spread of the outfit. There was continuous focus to further intensify the anti-Maoist operations in the inter-State border areas with greater synergy with Central Armed Police Forces (CAPFs) and the security forces of the bordering States.

Pro-active steps were taken to augment the security cover in core Maoist affected areas and create a secured atmosphere for hassle free development activities in those areas. Establishment of COBs in the core operational areas of CPI (Maoist) not only facilitated effective anti – Maoist operations in these areas but also stepped up the tempo of developmental activities in these areas.

As a part of the composite endeavor to integrate CPI (Maoist) cadres in the mainstream society, due focus was given to ensure time bound implementation of the “Surrender & Rehabilitation Scheme”. Besides, well calibrated Confidence Building Perception Management initiatives were taken up in the affected areas to counter the naxal activities and influence effectively.

1.2. CRIME SITUATION:-

Total 1,55,420 cognizable cases including 1394 Murder, 552 Dacoity, 2826 Robbery, 5133 Burglary, 13024 Theft, 5138 Swindling, 2220 Rioting, 3327 Rape, 10983 MV Accident and 110823 Misc. cases were reported during the year, 2021.

Achievements of Crime Branch, Odisha in the year-2021

a) Women :-

Crime against Women has been accorded highest priority. The System of Red Flag cases has been very successful in close monitoring of sensational cases of “Crime against Women”. A total of 116 cases in the year 2021 have been treated as “Red Flag Cases” as against 276 cases of 2020. On completion of investigation, Spl PPs. are being engaged on case to case basis for effective prosecution against the offenders. The Conviction Rate in these cases is 45.28%.

b) IAHTU :-

In order to ensure safety of women and children exclusively to deal with the issues of missing/trafficking of women and children in the State, 37 integrated Anti- Human Trafficking Units (AHTUs) are operational in all 36 Police districts including one at CID-CB of the State with sanction of various ranks. Time to time dedicated campaigns such as Operation Smile, Operation Muskan, Operation Paree & Special Drives were conducted for rescue & rehabilitation of missing children. Apart from this Odisha Police has organized a campaign titled “Paree Paien Kathatiye” to sensitize the general public against sexual harassment of minor girls.

In the year 2021, three special drives were conducted for rescue of the missing children & in these drives total 258 boys and 1506 girls were rescued and handed over to their parents.

c) Cyber PS:-

During the year 2021, 77 cases have been registered in Cyber Crime Police Stations i.e. Cyber PS, CID, CB, Cuttack, Berhampur, Rourkela and Sambalpur Cyber Crime PSs, in which 16 accused persons have been arrested, out of which 03 are interstate Criminals. A total sum of Rs.56,43,209/- has been seized in different cases.

d) Economic Offence Wings

During the year 2021, 17 numbers of cases have been registered in which 26 accused persons have been arrested and legal action has been taken up against different fraudulent Companies & Persons. More than 4.70 Crores of property has been frozen.

e) **Special Task Force** .During the year 2021, 28 NDPS cases have been detected in which 55 accused persons have been arrested and more than 21 Kgs. Brown Sugar & more than 43 Quintals of Ganja have been seized by the Special Task Force.

1.3. MODERNISATION OF POLICE FORCE:-

The State has been allocated Rs.1020.67 crore under MPF (Modernization of State Police Forces) Scheme during the period from 2000-01 to 2020-21. Out of this, a sum of Rs.981.76 crore i.e. almost 96.19% of the allocated amount has already been utilized.

The funds allocated are being spent on improving the mobility of the State Police (procurement of new vehicles including Bullet Proof Vehicles), acquisition of advanced weaponry, improving communication, improving as well as modernization of training facilities, purchase of Cyber Crime investigation equipments, acquisition of new techniques/equipments for crime detection like Legal Interception unit, acquisition of advanced equipments for forensic examination, acquisition of modern equipments for bomb detection and disposal and anti-sabotage check, acquisition of modern equipments for police including traffic police (purchase of night vision devices, modern control room, CCTV based City surveillance system) and construction of non residential and residential buildings required by the State Police.

Further, the State has been allocated Rs.26 crores (as on 31.12.2020) under the Scheme of Modernization of Police Force for the year 2021-22 as per the details below.

Sl. No.	Component	Action Plan (Rs in lakh)		
		Central Assistance	State Share	Total
1	SMART Policing/ Technological up-gradation initiative	130.00	87.70	217.70
2	Forensic Equipment	75.00	242.50	317.50
3	Mobility	649.15	0.00	649.15
4	Communication Equipment	91.50	27.50	119.00
5	Intelligence Equipment	87.65	96.55	184.20
6	Traffic Equipment	39.50	69.00	108.50
7	Training Equipment	11.20	94.35	105.55
8	Security and other Equipment	476.00	422.40	898.40
	Total	1560.00	1040.00	2600.00

Emergency Response Support System

In order to provide quick response to crime and emergency calls Emergency Response Support System (ERSS) has been implemented with a Command Centre at Bhubaneswar. In this system Police Service, Fire Service, Women and Child help Line etc. are under one toll free No.112. 1098 posts in different ranks i.e. DSP-4, SI-151, ASI-203 and Constable-740 have been sanctioned by the Government for the 1st phase. Besides, Government have sanctioned 198 Call takers posts, 106 vehicles with driver on hiring basis to deliver these services effectively. Further, 158 existing PCR Vehicles & 96 motor cycles of the State are being mobilized in the ERSS.

In 2nd phase, Govt. have agreed for hiring of 130 vehicles with drivers and creation of 1243 posts in different ranks i.e. SI- 181, ASI-244 & Constables-818) for coverage in all urban centre in the state.

Creation of Police Stations by the Govt. during the year,2021

During the year 2021, Govt. was pleased to accord approval for creation of 15 (fifteen) new police stations i.e. (i) CAW & CW Police Station under CID, CB, Cuttack, (ii) Info-Valley Police Station in UPD, Bhubaneswar, (ii) Pahal Police Station in UPD, Bhubaneswar , (iv) Bentkar Police Station in UPD, Cuttack and 11 Cyber Crime & Economic Offences Police Stations at UPD, Bhubaneswar / UPD, Cuttack/Keonjhar/Angul/Balasore/Mayurbhanj/Puri/Koraput/Kalahandi/Bolangir/Kandhamal.

1.4. STATE FORENSIC SCIENCE LABORATORY:-

The State Forensic Science Laboratory at Rasulgarh, Bhubaneswar has 3 (three) Regional Forensic Laboratories (FSL) at Berhampur, Sambalpur & Balasore and 36 District FSLs, out of which 33 are functioning. They undertake chemical examination of Physical clues collected from the scene of crime/ victim/ accused/ deceased. The results of chemical examination are furnished in the form of examination reports for aiding in detection of crime and prosecution of offenders. The State FSL has 9 divisions namely Physics, Chemistry, Biology, Serology,

DNA, Ballistics, Toxicology, Lie Detection and Cyber Forensic Division. However, in Regional FSLs, six specialized Divisions i.e. Physics, Chemistry, Ballistics, Toxicology, Biology and Serology are functioning.

Over the years, the laboratory has been contributing meaningfully by visiting scenes of crime and submitting chemical examination reports to the courts. As on 31.12.2021, as many as 8002 cases were examined and disposed of. Considering the importance of forensic science in criminal justice delivery system, the Government of Odisha and the State Police Hdqrs., Cuttack have taken some major steps to improve the infrastructure and the technical facilities of the laboratory in order to dispose of the large number of pending cases of the laboratory. During 2021, 52 Laboratory Attendants (contractual) and 1 Viscera Cutter (Contractual) were engaged for one year through Service Providing Agency. Besides, the recruitment process is undergoing to fill up the vacant post of 22 Scientific Officers by OPSC, Cuttack.

The State Forensic Science Laboratory has conducted several training programmes for Police Officers, Judicial Officers, Additional Public Prosecutors, Public Prosecutors, Medical Students, Law Students etc. The officers of this organisation participate in quarterly Review meeting on successful investigation and prosecution with Judicial Officers at different districts of the State. Further, 45 officers of this organisation have undergone online training at NICFS, New Delhi and 107 Police Officers from different districts/establishments have been imparted training on “ Scientific Collection of Evidence: during the year, 2021.

1.5.STATE CRIME RECORDS BUREAU

State Crime Records Bureau (SCRB) was created on 23.07.1988 vide Home Dept. Resolution No.40464 consisting of the erstwhile Police Computer Centre and Finger Print Bureau.

Now, the Crime and Criminal Tracking Network System is being implemented throughout the country including Odisha. Crime and Criminal Tracking Network & Systems (CCTNS) Project is a centrally sponsored Mission

Mode Project under the National e-Governance Plan which aims to fully modernize the Police organizations in the country. CCTNS is intended to ensure that Police maintains all its crime and criminals data in online system and Citizens have access to police services online and in a hassle free manner.

The Statistical Cell of State Crime Records Bureau has played a vital role since its establishment. All the statistical reports like crime-in-India, Accidental Deaths & Suicides in India, Monthly Crime Statistics, report on Missing/ Traced/ kidnapped Persons, data on stolen/ recovered motor vehicles, Data on illegal Arms/ Ammunitions seized/ recovered/ manufacturing units unearthed etc. have been prepared.

Besides these, Statistical Cell, State Crime Records Bureau, Odisha has successfully submitted different data to different Govt. Establishments such as NCRB New Delhi, BPR&D New Delhi, Govt. of Odisha, Hon'ble Parliament, India & Odisha Legislative Assembly . Again, this Office has provided data to all the people as well as social workers/ organisations from the available records as sought by them under Right to Information Act-2005. This Office has also provided data to the Police Offices/ Organisations/ Establishments of Odisha & outside Odisha and to other Govt. Organisations as and when required.

The detail data on Crime and Criminals of Odisha are being recorded at Statistical Cell through applying various statistical methods.

Achievements of CCTNS Project

State Crime Records Bureau (SCRB) has been designated as the Nodal agency in Odisha for implementation of the CCTNS Project. Some of the key achievements that have been accrued are:

- a) All 626 Police Stations, 209 higher offices, 37 PCRs and 36 training centers have been provided with computers and other peripherals.
- b) Each Police Station has been provided four desktop computers, one Multifunctional printer and one Duplex printer, one 2 KVA online UPS, one Cisco switch, one digital camera, one Electronic Pen and one external hard-disk.

- c) Each higher office has been provided three desktop computers, one Multifunctional printer, one 2 KVA online UPS, one Cisco switch. Each SP/DCP office has been provided with 10 computers, 10 multifunctional printers and 2 nos. of 2 KVA online UPS under this project.
- d) A State Data Center (SDC) has been established at OCAC, Bhubaneswar.
- e) 618 Police Stations and all higher offices are networked and are sending data to the SDC.
- f) The SDC is syncing data every 24 hours to the National Data Center established at New Delhi.
- g) All FIRs are now generated through CCTNS.
- h) All FIRs, except in sensitive cases are being uploaded on the Odisha Police Citizen Portal.
- i) All Charge Sheets and Final Forms are being generated through CCTNS.
- j) 18 services are being provided to the citizens through the Odisha Police Citizen Portal.
- k) Archival data since 2005 is digitized 100% and also migrated to Core Application Software (CAS).
- l) **SAHAYATA**:- Odisha Police is committed towards time bound delivery of Police services to the Citizens. In order to provide better and quick service to Citizen, Odisha Police has developed Mobile App namely **SAHAYATA** and deployed on Android Play Store.
- m) **ARAKHI**:- Odisha Police has also developed “ARAKHI” App to help the IOs in investigation on the spot.
- n) **SR Module**: Supervisory Officers can supervise the SR Cases timely by the help of this module. There will be no delay in communication of instructions, Compliance and Supervision Notes. It will eliminate all duplicity and reduce man power deployed at various offices.
- o) **Non-SR Module**: Supervisory Officers can supervise the Non-SR

Cases timely by the help of this module which will reduce the time in communication of instructions, Compliance and Supervision Notes etc. to the IOs.

- p) **SMS** and e-Mail mechanism for Citizen regarding Services Request Status.
- q) **Medico Legal Opinion System (MLOS)** enables Investigating Officers of Odisha Police to directly send requisition to Medical Officers. Medical Officers can upload examination reports against requisition. This system is integrated with CCTNS core application software database. Effective monitoring, reduced time for medical reports, transparency in maintaining such sensitive activities can be achieved with this system. The work is under process.
- r) **ARC-GIS Server:-** Odisha Police has deployed a server namely “ARC-GIS Server” which is integrated with CCTNS state database. It facilitates the I.Os to analyse the accident data using the Geo-representation of the spot, since all the police station jurisdictions/ boundaries in the State have been made distinct by Geo-fencing.
- s) **Feedback Management System:-** A dashboard has been created to receive and analyse the feedbacks of citizens/complainants relating to Police Service through “Mo Sarkar” State level Call centre, an initiative of 5T system implemented by Govt. of Odisha. The call Centre has been functioning in SCRB since 4th September 2019.
- t) **Virtual Police Station:-** A virtual Police Station has been established in SCRB, Bhubaneswar since 28.1.2020 with an objective to register e-FIRs relating to Motor Vehicle theft cases against the complaints received through Citizen Portal and Sahayata Mobile application and the complainants receive an SMS in this regard without going to police stations. After generation of General Diary, a case is registered in concerned station and investigated into. If the IO fails to submit the Final Form within 21 days, it is auto generated and submitted to the Designated Court for acceptance.
- u) **Road Accident Case Document Module:-** This module has been developed for providing insurance related documents to citizens/Insurance companies for facilitating early settlement of insurance claims in respect of Motor Vehicle accident cases.
- v) **E-Grievance Module:-** This module has been developed to enable all the Police personnel to lodge their grievance online to their authorities which will be processed through proper Channel.

1.6. STATE FINGER PRINT BUREAU:-

The State Finger Print Bureau was created on 1st April 1936 with formation of separate State of Odisha.

Finger Print Units have been functioning in 32 Police Districts since 2002. Up-graded version of Automated Finger Print Identification System AFIS (AFPIS) software has been installed in HCL server of SCRB in the year 2019. Finger Print Live Scanners have been supplied to all District Finger Print Units for procurement of good quality FPs of criminals and for recording in AFIS Database. Further, AFIS with single digit live scanner and Web Camera have been supplied to 613 Police Stations for online submission of Fingerprint Data.

Finger Print Slips of 15,135 Arrestees were digitized searched, recorded in AFIS database and result has been communicated to the districts.

During this year, Finger Print Slips of 10 Convicts were classified, digitized and verified in AFIS database and main record of FPB. Similarly, Finger Print Slips of 6,057 Arrestees were classified, digitized and verified in AFIS database and main record of FPB.

AFIS database has a record of digitized F.P. slips of 2,61,575 arrestees & convicts and 6982 unidentified Chance Finger Prints.

During this year, 691 Chance Prints in 257 cases have been enrolled and searched in AFPIS data base.

Finger Print Slips of 15 Unidentified Dead bodies and 86 Chance Finger Prints have been searched in AFIS database and results communicated to the respective inquiring officers.

Finger Print Slips of 10 Convicts have been sent to National Crime Records Bureau, New-Delhi for search and record during the year, 2021.

279 Cases (Scene of Crime Chance Print Cases- 276, Government document Case-01 and Civil document Cases- 02) were examined during the year 2021 and opinion furnished.

Training on Finger Print Science has been imparted to 1406 Police Officers and Judiciary Officers.

In 17 cases, 66 Chance Finger Prints collected from the scene of crime have been successfully identified with 27 criminals and results have been promptly communicated to District Authorities which helped the Investigating Officers in investigation.

In 3 cases (1 Govt. case & 2 Civil cases), disputed finger prints on documents have been successfully identified through Finger Prints which helped in prosecution of the cases.

Finger Print Slips of 2145 Arrestees and Convicts have been traced with their conviction particulars/ criminal antecedents through Automated Finger Print Identification System (AFIS).

1.7. HANDWRITING BUREAU:-

Documents relating to various Crimes such as embezzlement, murder, misappropriation of funds and circulation of fake currency, crime relating to dowry, kidnapping and conspiracy against the State, etc. are examined in the Handwriting Bureau, functioning under CID, Crime Branch, Odisha, Cuttack. Besides, documents received directly from various Courts and Departmental authorities are also examined in the Bureau and expert opinions are furnished. The experts working in the Bureau help the investigating officers, Courts and various Departments in providing proper guidelines in cases where documents are involved. Apart from examining the documents, the experts of the Bureau are also imparting training to Cadet S.Is, Dy. SsP, SsP, Officers selected for All India Police Duty Meet, newly recruited Judiciary Officers & Public Prosecutors.

During the year 2021, 124 Police cases involving 7,074 exhibits and 59 numbers of Vigilance cases involving 17,303 exhibits have been examined. Besides, 324 exhibits in 10 non-Police cases referred by various Judicial Courts and Departmental authorities of Govt. of Odisha have been examined. A sum of

Rs. 11,700/- has been collected towards the examination fees of Non-Police cases and the same has been deposited in the Govt. Treasury.

1.8. PHOTO BUREAU:-

State Photo Bureau, Rasulgarh, Bhubaneswar has prepared 1454 photographs of Finger Prints in 344 cases, digital photo copies of 2267 exhibits in 56 handwriting cases, 3 photographs for non police cases and 91 Identity cards of police personnel during 2021. Besides, the officers of Bureau have conducted Videography on 56 occasions during law and order and checked the media personnel and their equipments from security point of view at different places during visit of VIPs.

1.9. K.9 SQUAD:-

Odisha Police K-9 Squad has been functioning under the State CID, CB since 1961 and this squad has been functioning in 18 districts. The following categories of trained canines are available

- (a) Tracking Canines.
- (b) Sniffer Canines for detection of explosives.
- (c) Sniffer Canines for detection of Narcotics.
- (d) Search and Rescue Canines used during Natural calamities.

During the year 2021, Tracker Canines were utilised in 1167 cases and clues were furnished in 327 cases. The Canines did commendable jobs in 68 cases, in which the stolen properties were recovered and accused persons were arrested. The Explosive Sniffer Canines were utilised on 1169 occasions during VIP visits, raids, law and order and other extremist situations and did commendable jobs in 02 cases and the Narcotic Sniffer Canine have been utilised on 42 occasions during different raids and detected/recovered narcotic substances in 8 cases.

1.10. SIGNALS:-

The Odisha Police Signals Establishment was established in the year 1946 with 6 Nos. of HF stations at different district hdqrs. to provide the communication.

At present 72 wireless stations, 45 Data Communication Equipment Terminals, 2646 VHF stations, 21 Cryptography Centres, 11 Repeater Stations are functioning throughout the state.

During the year, 2021, 83 Nos. of Static VHF sets were installed permanently in different Police posts in addition to the existing set up to strengthen Police Administration, 92 numbers of mobile VHF sets were installed permanently in different P.Ss, Mobile vehicles and P.C.R. vehicles to assist Police Administration, 65 numbers of Man-pack VHF sets were issued permanently to different Police Personnel in the state for better communication and smooth management of several Law & Order situation.

Further, during the year, 2021, 16 numbers of VHF Stations were installed temporarily in Coastal districts of the state in view for rescue operation on flood and Cyclone affected areas and 4306 Static VHF sets, 4652 Mobile VHF sets and 9898 Man-pack sets were temporarily deployed in a phased manner to assist Police Administration in maintenance of law and order during festive occasions, VVIP/ VIP visits etc..

Besides, at present 150 pigeons are available in 2 pigeon centres i.e. at Central Breeding Loft, Cuttack and PTC, Angul. These pigeons are kept ready for deployment during State Level Functions/ Ceremonial Parade in the State to glorify peace and harmony. The pigeons were released on 25 occasions in the State Level Functions.

1.11. POLICE MOTOR TRANSPORT:-

This organization deals with Police vehicles of the whole State with its Hdqrs. at Cuttack, the Range Workshops at Sambalpur and Berhampur, two Regional Workshops at Rourkela , Koraput and 10 Miniature Workshops at different Dists. / Battalion Hdqrs.

During the year 2021, about 10,304 numbers of Major and 26,161 numbers of Minor repair works were undertaken at P.M.T. Hdqrs., Range Workshops,

Regional Workshops and 10 Miniature Workshops at Dists. / Battalion Hdqrs. level.

Altogether 510 numbers of Police Vehicles of different makes have been condemned and auctioned.

Training under driving and maintenance course was imparted to 58 Sepoys/Constables in 2021.

1.12 HUMAN RIGHTS PROTECTION CELL:-

The State HRPC is a Specialized Wing of the State Police. It monitors the investigation of atrocity on SCs/STs (POA) and deaths in Police custody. It acts as Nodal Agency for the National Human Rights Commission, Odisha Human Rights Commission, National Commission for SCs, National Commission for STs etc. by submitting relevant statistical information as and when required. Moreover, the petitions relating to atrocities on women and members of SCs and STs are either enquired into or the petition enquiries monitored by State HRPC. Besides, a Family Counseling Centre of Social Advisory Board is attached to State HRPC to render counseling to the victims as well as accused persons in cases of dowry and non-dowry torture with a view to restore conjugal life.

During the year 2021, the Family Counseling Centre received 173 complaints on dowry torture, extra marital relations, matrimonial disputes, economic crisis, alcoholism etc., out of which, 144 complaints were disposed of and remaining 29 complaints are pending for counseling.

During the year 2021, 3003 cases have been registered under SC & ST, out of which 2034 disposed of and remaining 969 cases are under investigation.

During the year 2021, 455 grievance petitions relating to SC/ST and other related matters were received in the State HRPC, out of which 383 petitions were disposed of by taking appropriate legal action and remaining 72 petitions are under enquiry by concerned districts SsP.

During the year 2021, 347 complaints were received from National Human Rights Commission, New Delhi, out of which 328 have been disposed of by taking

appropriate action and the remaining 19 are under enquiry by the concerned districts SsP. The State HRPC being the Nodal Agency is pursuing with different authorities to expedite action taken reports within the stipulated time fixed by the NHRC.

During the year 2021, 133 complaint petitions were received in the OHRC, Bhubaneswar out of which 128 have been disposed of by taking appropriate action and remaining 05 are under enquiry by concerned districts S.P.

1.13. Personnel Matters:

During the year, 2021, focus was given on personnel related issues of Odisha Police. Promotions to the eligible/suitable Police Personnel and Ministerial Officers of DGPO/DPO cadre were given as per promotion rules.

The following major promotions were given:

- a) 215 ASIs of Police were promoted to the rank of S.I. of Police.
- b) 253 SIs of Police were promoted to the rank of Inspector of Police.
- c) 49 Constables (Communication) were promoted to the rank of ASI of Police (Communication) in Signals Establishment.
- d) 17 SIs of Police (Communication) were promoted to the rank of Inspector of Police (Communication) in Signals Establishment.
- e) 42 Constables were promoted as Officiating ASI of Police.
- f) 37 Asst. Armourers were promoted to the rank of Armourer Havildar.
- g) 31 ASIs of Police (Communication) were promoted to the rank of SI of Police (Communication) in Signals Establishment.
- h) 89 ASIs of Police (Armed) were promoted to the rank of SI of Police (Armed).
- i) 50 Asstt. Drivers were promoted to the rank of Driver Havildar.
- j) 67 SIs of Police (Armed) were promoted to the rank of Inspector of Police (Armed).
- k) 4 Driver Havildars were promoted to the rank of Havildar Major.
- l) 6 Fitter SIs were promoted to the rank of Fitter Inspector.

- m) 9 Head Clerks were promoted to the rank of Office Superintendents of DPO Cadre.
- n) 15 Senior Clerks were promoted to the rank of Head Clerk of DPO cadre.
- o) 17 Senior Stenographers were promoted to the rank of Personal Assistant of DGPO cadre.
- p) 2 Senior Typists were promoted to the rank of Supdt. Level-II of DGPO Cadre.
- q) 5 Junior Typists were promoted to the rank of Senior Typist of DGPO Cadre.
- r) 3 Junior Grade Diarists were promoted to the rank of Senior Grade Diarist of DGPO Cadre.

CHAPTER-II**2. TRAINING & HUMAN RESOURCE****2.1. TRAINING FOR POLICE PERSONNEL**

The following training institutions are functioning for training of Police Officers and Men.

- a) Biju Patnaik State Police Academy, Bhubaneswar.
- b) Police Training College, Angul.
- c) Police Training School, Nayagarh.
- d) Urban Police & Traffic Training Institute, Bhubaneswar.
- e) Odisha Armed Police Training Centre, Jharsuguda.
- f) S.O.G. Training Centre, Chandaka, Bhubaneswar.
- g) Police Training Institute, Byree.
- h) RPTS (Range level Police Training School), Koraput.
- i) Basic Training Institute, Burla.

2.2 Training of Jail Staff:

105 Jail Officers have undergone different online training Course conducted by various organizations like Central Academy for Police training, Gopabandhu Academy of Administration, Central Detective Training Institute, Kolkata, Central Detective Training Institute, Jeypore, BPR&D, New Delhi etc.

One month Online Basic Training Course of the newly appointed Sub-Asst. Jailors has been completed.

The e-Governance training to the Jail officers is being imparted at Mahatma Gandhi Academy of Prisons and Correctional Administration.

35 inmates of Sub-Jail, Jajpur have been imparted training through Rural Self Employment Training Institute on white phenyl making, candle making and detergent liquid making for their skill development.

Steps are being taken to impart Orientation Training programme to the inmates of Dist. Jail, Bolangir through District Rural Development Agency.

Steps are being taken to impart skill Development Training to the inmates of Circle Jail, Koraput/Baripada/ Sambalpur/ Dist. Jail, Phulbani/ Spl. Jail, Deogarh/ Sub-Jail, Baragarh through ORMAS.

The incentive of the prisoners has been enhanced from rs.40/-, rs.50/- & Rs.60/- to Rs.50/-. Rs.60/- and rs.70/- for the unskilled, semi skilled and skilled prisoners respectively vide Government of Odisha, Home Department Order No.21395 dated 18.06.2021.

2.3 ODISHA SECRETARIAT TRAINING INSTITUTE:

The Odisha Secretariat Training Institute (OSTI) was constituted in the year 1960 to impart training to erstwhile Junior Assistants of different Government Departments of the Secretariat. After introduction of IT and ITES in the transaction of Government business, the Secretariat Administration witnessed some structural changes which necessitated improvement in the quality of training of OSS cadre officers.

Accordingly, a new revised scheme for training for OSS officers has been formulated by the Home Department vide their Resolution No 21647, dated 30.05.2019. As per new training policy, OSTI would now impart training under 3 categories: - (i) Induction Training for directly recruited Assistant Section Officers including those selected through induction, (ii) Refresher Training for Assistant Section Officers/Section Officers/Desk Officers and (iii) Orientation Training. In the meanwhile, the Home Department have entrusted the induction training of newly recruited Junior DEOs to the OSTI which has commenced in the 3rd week of December, 2021.

Since its reconstitution (i.e from 04.02.2017), the Institute has already imparted induction training to 1076 number of ASOs in 13 batches. The induction training which was closed due to COVID-19 pandemic has been resumed from the 2nd week of December, 2021.

2.4 ODISHA SHORTHAND & TYPEWRITING INSTITUTE, BHUBANESWAR:

Odisha Shorthand & Typewriting Institute is a training Institute functioning under the control of Government of Odisha in Home Department since 1963. The main aim and objective of the Institute is to impart training on

Shorthand & Typewriting in English through computers for the unemployed S.C. & S.T. graduates in order to build up them as qualified Stenographer to cater to the needs of Government sector well as non-Government sector. Besides, the Private Secretaries, Personal Assistants, Stenographers and DEOs of the Departments of Odisha Secretariat are also trained in the Institute in Odia Stenography and Typewriting through computer in Odia Leap Office Software.

The employees such as Stenographers, Clerks, Data Entry Operators and Typists from Heads of Department, District offices and their subordinate offices are also sponsored to this Institute to undergo training in Odia Stenography and Typewriting through computer in Odia Leap Office Software.

During the year 2021-22, 10 nos. of Stenographers from different State Government offices have undergone Odia Shorthand & Typewriting training and 18 nos. of Clerks, Typists and Data Entry Operators from different State Government office have undergone Odia Typewriting training through computer in Odia Leap Office Software in the Institute.

Further, the Institute renders relevant technical assistance with evaluation of examination sheet required by different offices / agencies of State / Central Government Offices for selection of candidates for employment / promotion at their level.

CHAPTER-III**3. PRISONS ORGANISATION:****3.1 Achievements for the year 2021-22.**

- a) In order to strengthen the capacity of the Jails, Construction of additional wards & improvement of water supply & sanitation facilities in different Jails have been taken up.
- b) The construction work of Model Convict Prison at Bhoipalli, Sundargarh with 500 capacity is going on & will be completed soon. Besides this, the Government land have already been alienated for early execution of construction of Jail Building for shifting of Special Sub-Jail, Bhadrak & Sub-Jail, Jajpur.
- c) Provision has been made for procurement of Deep Search Metal Detector, Body Worn Camera, Video Conferencing System, Oil Processing Machine, Power Tiller, Scrubber Dryer, Food Processing Unit, E-Rickshaw, Brush Cutter, Air - Conditioner, Power Inverter, Intercom Machine & Installation of New CCTV in different Jails.
- d) Video Conferencing System is available in 73 Jails.
- e) Prisons Formation Day has been conceptualized from 2020 which will be held annually on International Human Rights Day i.e. 10th December every year in all Jails.

3.2 Promotion of Jail Staff:

- a) 3 (three) Officers from the rank of Senior Superintendent of Circle Jail have been promoted to the rank of Deputy Inspector General of Prisons during January, 2021.
- b) 2 (two) Officers from the rank of Superintendent have been promoted to the rank of Senior Superintendent during January, 2021.
- c) 2 (two) Officers from the rank of Jailor have been promoted to the rank of District Jail Superintendent during January, 2021.

- d) 10 (ten) Officers from the rank of Assistant Jailor have been promoted to the rank of Jailor during January, 2021.
- e) 05 (five) Officers from the rank of Sub-Assistant Jailor have been promoted to the rank of Asst. Jailor till March, 2021.
- f) 40 (forty) officers from the rank of Chief Warders have been promoted to the rank of Sub-Asst. Jailor.
- g) 01 (one) officer from the rank of Regional Probation Officer has been promoted to the rank of Chief Probation Officer.
- h) 02 (two) officers from the rank of District Probation Officer have been promoted to the rank of Regional Probation Officer.
- i) 03 (three) officers from the rank of Clerk-cum-Typist of Departmental candidates have already been promoted to the rank of Junior Correctional Officer on promotion and appointed as such during the year 2020-21.
- j) DPC has already been taken up for promotion of 16 nos. of Pharmacist to the post of Senior Pharmacist.

3.3 Activities

- a) As part of modernizing Jails, e-prisons projects has been taken up on priority basis with installation of kiosks at selected Jails, e-Mulakat System, Generation of e-custody Certificate has been introduced in 2 Jails with updation of current prisoners data in e-prisons.
- b) The collection of Revenue under Heads of account of sale of Manufactures & sale of Jail garden produce comes to Rs.68.36 lakhs up to the month of August, 2021.
 - c) Total Literacy campaign has been launched in all Jails to make the interested illiterate inmates literate. Full time teachers have been appointed in 4 (four) Circle jails, 9 (nine) District Jails, 02 (two) Special Jails, 6 (six) Special Sub-Jails, 1 (one) Juvenile Jail and Women Jail to impart primary

education to the illiterate prisoners. Special attention is being given to the interested prisoners to pursue their studies with the Board of Secondary Education, Odisha Universities and Distance Education under IGNOU, National Institute of Open Schooling etc.

During the year 2020-21 prisoners have successfully passed in different examination.

Sl. No.	Year	HSC	IGNOU	NIOS	TOTAL
01	2020-21	05	115	18	138

3.4 Jail Industry:

There are provisions of Bee farming, Biofloc fish farming, Mushroom cultivation, Mustard Oil production, Turmeric Powder, Besan Powder Unit Flower cultivation, Food processing , Wheat grinding, Fish Farming Pickel & Pampad making unit, Hill Broom making , Tribal Art making, White Phenyl, Pulverizer for grinding, Banana, Moringa & Papaya plantation etc. in different Jails.

3.5 Welfare Activities:

a. Progressive achievement of Welfare Service

- I. Recreational facilities are being provided to keep the inmates physically, emotionally and mentally fit.
- II. A number of NGOs like Prajapita Brahma Kumari Ishwariya Vishwa Vidyalaya, Inner Wheel Club and The Art of Living are organizing various Spiritual discourses including Yoga, meditation, etc in Jail in order to divert mental tension of the inmates and to bring in mental peace and happiness.
- III. Health check-up and awareness camps are being organized.
- IV. Legal awareness camps are also organized by the district legal aid authority.

V. Prisoners Welfare fund provides financial assistance to the released convicts for self employment and ultimate rehabilitation.

VI. A total numbers of 102 life convicts have been released from the Jail prematurely for the year 2021-22.

VII. 787 nos. of convicts were released on Special Furlough and 42 nos. of convicts released on parole during the year 2021-22 (as on 15.11.2021).

b. Progressive achievement of Probation Services-

Year	Total number of probationers placed under supervision	Total number of probationers terminated after expiry supervision period	Total number of probationers remained under supervision at the end of the year
2020-21	604	373	231

CHAPTER-IV

4 FIRE SERVICES ORGANISATION:

Odisha Fire Service is a public utility service which renders valuable service in protecting the lives and properties of the public from fire hazards as well as natural calamities. In addition to fire fighting and fire prevention duties, Fire Service is the first Responder to all types of natural and manmade disasters, calamities, accidents etc. In the past disasters, Fire Service have done commendable jobs as 1st Responder and proved their efficiency.

At present 339 Fire Stations are functioning in the State. During the current financial year 2021-22 (from April,2021 to October,2021) Fire Personnel attended 7181 fire incidents and 13029 other emergencies during which they saved 4825 human lives, 6300 cattle lives and properties worth Rs.125.28 Crores.

The Cyclonic Storm “YAAS” which hit Odisha coast on 26.5.2021 caused devastation in the costal districts i.e Balasore, Bhadrak, Kendrapara, Jagatsinghpur, Jajpur, Mayurbhanj and Keonjhar. 79 Teams consisting of 1411 officers/men of Odisha Fire Service were deployed in the affected districts w.e.f 23.5.2021 to 29.5.2021 for rescue, restoration and relief works. During this rescue operation, Fire Service personnel cleared 990 roads/ street by cutting down 3597 uprooted trees. Odisha Fire Service has rendered highly commendable job in the most hostile atmosphere in rescuing a physically paralyzed person who was trapped in a flood affected house and shifted to shelter centre. Besides, many people from Dhamara were evacuated by the Fire Service personnel in coordination with district administration during cyclone and 190 persons were also rescued from the cyclone and flood affected areas by the Fire Service personnel.

Similarly, due to Cyclone “GULAB” which struck Odisha coast on 26.9.2021 caused flood in costal districts i.e Balasore, Bhadrak, Kendrapara, Jajpur and Jagatsinghpur. 33 teams consisting of 156 Fire Service personnel were mobilized for rescue, relief and restoration work in the above mentioned districts. Fire Service personnel did commendable job and rescued 201 persons from flood water.

Fire Service personnel are working relentlessly round the clock in sanitization work to contain the spread of Corona Virus (COVID-19). During the current year, they have conducted 13812 disinfection works at different COVID Care Centers/ Hospitals, Govt. offices/ Educational Institutions and other public places by using 30,844 Kgs. of Sodium Hypochlorite to contain spread of Corona Virus.

Fire Service personnel rendered commendable service in extinguishing fire and carrying out rescue operations during different fire incidents occurred in the State for which lives and properties could be saved. Some of the major fire incidents occurred in the State during current year is given below.

Sl. No.	Date	Place of occurrence	Affected areas	Properties saved
1	12.6.2021	Dimirimunda Market, P.S-Kishore Nagar, Dist-Angul	Hardware and Sanitary Store of Sri Sanjit Kumar Sahu was affected	Rs.1.20 crores
2	3.9.2021	Sree Metaliks, Anra, Dist-Keonjhar	Fuel Tanker-01	Rs.10.00 crores
3	17.10.2021	New Industrial Estate, Jagatpur, Cuttack	M/S S.S Enterprises	Rs.6.00 crores
4	2.7.2021	ITI Chowk, near R.N Pali Police Station, Sundargarh	Two vehicles i.e one Scorpio No.OR14X-6628 and one Sumo No.OR02AZ-6995	Rs.20.00 crores

As per provisions of Odisha Fire Prevention and Fire Safety Rules, 2017, 2037 high rise buildings/different classes of other occupancies/premises those are covered under Rule-9 of the said rules have been inspected and being satisfied with the provisions of fire safety norms. Fire Safety Certificates have been issued in respect of 1573 nos. of buildings/premises during the year, 2021-22. Besides, as per the said rules, 464 nos. of proposed occupancies/premises have been issued with required Fire Safety Recommendations to implement/adopt those fire safety measures for safety of life and property.

During the financial year 2021-22 (up to October,2021) Government Revenue amounting to Rs.1,63,10,465/- collected from different sources for providing Fire related services are deposited in the Government account. Apart from imparting training to service personnel of Fire Service, the Odisha Fire and Disaster Academy, Bhubaneswar has imparted training to 147 officers of other States/departments and Rs.16,31,850/- towards training fees has been deposited in Govt. account during current year up to November, 2021.

Six Fire Service personnel have been awarded with President's Fire Service Medal for outstanding public service on the occasion of Independence Day, 2021.

Govt. have sanctioned for establishment of two new Fire Stations one each at AIIMS, Campus, Bhubaneswar and Chitrakonda Block (Swabhiman Anchal) in Malkangiri district with 25 posts of different categories during current year, 2021-22. Steps are also being taken to open 2 more Fire Stations one each at Kuliana in Mayurbhanj district and Baruan in Jajpur district to provide better service to public. One post of Chief Fire Officer (Superior Administrative Grade) for Fire Prevention Wing and 18 posts of different categories for Fire Protection Coverage of VIP/VVIPs of the State have been sanctioned by the Govt. during the year, 2021-22.

During current year, construction of 1 no. of Fire Station building, 2 nos. of Range Fire Office buildings, 2 nos. of Transit Hostel, one Workshop building, and 90 staff quarters have been completed and taken over charge from the OSPH & WC. Besides, a total sum of Rs.34.39 crores have been provided under Programme Expenditure during the financial year, 2021-22 for construction of different building projects and installation of Roof Top Solar projects in Fire Stations.

CHAPTER-V**5 .CIVIL DEFENCE ORGANISATION:**

The Civil Defence Organization is functioning in the country with the enactment of Civil Defence Act, 1968. It was playing a vital role during war emergencies. Now, the chances of conventional war have been reduced. The mandate of Civil Defence has been changed from being an organisation that only prepares citizens to face hostile enemy attack to include preparing citizens in responding to disasters, both natural and manmade. While retaining its primary role and character, Civil Defence Corps has been assigned with an additional role of Disaster Management.

Initially, Civil Defence was functioning in five towns namely Talcher, Bhubaneswar, Rourkela, Koraput and Paradeep. Under Revamping of Civil Defence, five districts like Balasore, Bhadrak, Kendrapada, Dhenkanal and Jagatsinghpur were declared as the Multi Hazard Prone Districts by Government of India. As such, Civil Defence activities are being taken up in nine districts like Angul, Khordha, Jagatsinghpur, Kendrapada, Dhenkanal, Balasore, Bhadrak, Koraput and Sundargarh. Further under the scheme of Mainstreaming Civil Defence in Disaster Risk Reduction, two more districts like Puri and Ganjam have been declared as the most Vulnerable districts.

Training is the hallmark of Civil Defence organization and is now undertaking various disaster response training programmes for the community people, enrolling them as Civil Defence Volunteers particularly on life saving skills and response mechanism. Due to shortage of staff and officers, Civil Defence Organisation functions in close collaboration with the Fire Service since both the Organisations are working under a unified command.

Training is also being conducted in educational institutions to generate awareness and sensitize community on disaster survival skills. Training programme on disaster response have also been conducted in collaboration with

OSDMA, IRCS, Odisha State Branch and many other non-Government organizations.

In the wake of COVID-19 pandemic, the Civil Defence Volunteers of different Units have extended their services to act as supporting staff during checking, screening and contact tracing in order to prevent the outbreak of the COVID-19 in the State as per the direction of the concerned District Administration. Besides, the Civil Defence Volunteers of different units have extended their services for community awareness programmes, food distribution, sanitization/ disinfection of public places, supervising and monitoring at Quarantine Centers, rendering assistance to Police for social distancing, distribution of pensions (crowd management), distribution of Masks & Gloves and other miscellaneous activities during the period of Lockdown & Shutdown.

Basing upon their remarkable deeds, two Civil Defence Volunteers have been selected for the award of President's Home Guards and Civil Defence Medal for Meritorious Service in the period under report i.e. 2021-22.

CHAPTER-VI**6. HOME GUARDS ORGANISATION:**

Odisha Home Guards Organisation came into existence w.e.f 11.11.1961. The volunteers of Home Guards Organization rendered valuable services to the society and general public by assisting Police and fire service in maintenance of internal security, law & order, crime prevention, traffic regulation, night patrolling duties, rescue operations etc. as auxiliaries. The organization governed as per the provision of the Odisha Home Guards Act, 1961 and Odisha Home Guards Rules, 1962.

The sanctioned strength of Home Guards Volunteers is 17,675, out of which 100 Home Guards have been designated as lifeguards and deployed at Puri Sea Beach to work as life guard. During the year 2021, lifeguards Home Guards have received 64 rescue calls and due to their dedicated efforts, 75 human lives could be saved from drowning in the sea water.

During the year, 2020-21, almost all Home Guards of all the Districts were engaged in various duties in connection with Covid-19 like vaccination, sanitization work and public awareness programme. During this pandemic situation, 9 numbers of Home Guards have sacrificed their lives due to Covid-19 while in active line of duty.

During this year, Home Guard Sri Banabasi Moharana of Malkanagiri District has been declared for “President’s Home Guards and Civil Defence Medal for Gallantry”. Home Guard Company Commander- Sri Pradip Kumar Pattanayak of Puri and Sri Sudam Charan Pattanayak, Platoon Commander, Home Guard of Puri have been declared for “President’s Home Guards and Civil Defence Medal for Distinguished Service”. Sri Raj Kumar Pal, Platoon Commander, Home Guard of Bhadrak, Sri Bhabani Shankar Kanar, Home Guard of Kandhamal, Sri Sisira Kanta Sahu, Home Guard of Kandhamal and Sri Akshaya Kumar Nayak of Cuttack district have been declared for

“President’s Home Guards and Civil Defence Medal for Meritorious Service” on the occasion of Republic Day-2021.

Sri Nirmal Kumar Das, Platoon Commander, Home Guard of Rourkela, Sri Nirakara Palei, Home Guard of Rourkela, Smt. Anandamani Tuti, Home Guard of Rourkela, Sri Laxman Kalo, Company Commander, Home Guard of Rourkela and Sri Madhusudan Panda, Home Guard of Kalahandi have been declared for “President’s Home Guards and Civil Defence Medal for Meritorious Service” on the occasion of Independence Day-2021.

CHAPTER-VII**7. JUDICIARY****7.1. Infrastructure:**

Infrastructural facilities are of prime importance for Court Organization. As dispensation of justice and institutional presence of justice-delivery mechanism in the remote pockets of the state is an indispensable proposition, State Government has given much emphasis on development of infrastructural facilities for judiciary. State Government has made Budget provision of Rs.115.81 Crores out of its own resources for infrastructural facilities of judiciary. Similarly, under Centrally Sponsored Scheme, Rs.40.16 Crores has also been provided for construction of court buildings and residential quarters. 8 nos. of Court buildings (58 nos. of Court halls) and 37 nos. of residential units have been completed. By 31.03.2022, 7 Court buildings and 52 residential units are going to be completed. Similarly, 1 Court Complex and 4 court halls have been provided with CCTV Cameras. 8 nos of vulnerable witness centre have been opened.

7.2. Establishment of New and Special Courts

State Government have reiterated their commitment to make justice available at the grassroots level and to cross-sections of society. To enlarge the fold of judicial inclusion, 1 no. of JMFC Court has been established. During the period, 1 no. of Gram Nyayalaya, 1 no. of ADJ Court, 1 no. of Family Court, 6 nos. of Senior Civil Judge Courts, 3 nos. of Senior Civil Judge Courts (Women's Court) have been made functional. Similarly, 19 nos. of Fast Track Special Courts and 4 Special Courts under Commercial Courts Act, 2015 have been made functional. In the meanwhile 23078 Civil and 79835 Criminal cases have been disposed of.

7.3. Modernization of Courts

State Government has been giving much emphasis on modernization of court organization keeping in pace with the demands of modern age. The campus of Orissa High Court has been equipped with wi-fi facilities to provide internet services to Orissa High Court, lawyers, advocates and litigants at the cost of 2.045 Crores. For virtual mode of hearing and trial of cases, state government has taken up a programme to provide robust internet facilities to 30 district judgeships at the cost of Rs.15.96 Crores. To make judicial documents relating to court cases available with ease, scanning and digitization programme has been undertaken in 4 Judgeships such as Balasore, Cuttack, Ganjam and Sambalpur at the cost of Rs.17.55 Crores.

7.4. JUDICIAL ACADEMY:

Odisha Judicial Academy is a premier training institution for Judicial Officers in the State. It has been set up with a view to impart mid-term career training programmes, refresher courses and training programmes of new recruits and host other crash courses as per the requirements of judiciary. It has been successfully conducting workshops and seminars to acquaint judicial officers with emerging trends.

CHAPTER-VIII**8. ELECTION**

Due to the sad demise of Late Sri Pradeep Maharathy, Hon'ble Ex-MLA of 110-Pipili Assembly Constituency, 01 (one) no. of MLA seat became vacant in Odisha Legislative Assembly. Vacancy Notification was issued by O.L.A vide Notification No.1216 Dated 04.10.2020. This was intimated to ECI vide this Department Letter No.4455 Dated 10.10.2020. Election Commission of India vide Press Note No. ECI/ PN/28/2021 Dated 16.03.2021 announced Bye Election to fill up the above vacancy. Vide Notification issued on 23.03.2021 the schedule of Bye Election was notified as follows:

- a) Date of Nomination started on 23.03.2021;
- b) Last date of Nomination - 30.03.2021;
- c) Date of Scrutiny of Nomination- 31.03.2021;
- d) Last date for withdrawal of candidature – 03.04.2021;
- e) Date of Poll - 17.04.2021;
- f) Date of Counting - 02.05.2021.

The Broad Guidelines had been issued by Commission for conduct of General Election / Bye-Election during COVID-19 vide ECI letter No.464/SOP/2020/EPS dated 24.08.2021. The ECI had also issued instruction on campaigning during COVID-19 pandemic vide Commission's letter dated 09.10.2020.

As part of the preparatory steps M3 model, EVMs & VVPATs were allotted to Puri District and Thermal Paper Rolls as well as Power Packs were procured from Electronics Corporation of India Ltd for their use in the Bye-Election, 2021.

Necessary steps were also taken for printing of various Forms, Envelops, Voter Slips, Handbooks, Manuals etc. required for the aforesaid Bye-Election at Odisha Govt. Press, Cuttack. With the help of ECIL deputed Engineers and officers of

District Office, Puri FLC of EVM & VVPATs was also conducted for smooth management of Election Process.

After the finalization of list of contesting candidates and before the Poll day, one of the contesting candidate Sri Ajit Mangaraj pertaining to Indian National Congress party, died on 14.04.2021, for which the Election Commission of India vide its Notification dated 19.04.2021 had to adjourn the schedule of Bye-Election. The details of the adjourned Bye Poll was as follows:

- a. Date of Nomination started on 19.04.2021;
- b. Last date of Nomination - 26.04.2021;
- c. Date of Scrutiny of Nomination- 27.04.2021;
- d. Last date for withdrawal of Candidature – 29.04.2021;
- e. Date of Poll - 13.05.2021;

Subsequently Election Commission of India, after taking into account all material facts, inputs received from CEO, Odisha and taking note of lockdown / restrictions under Disaster Management Act, 2005 had deferred the schedule Bye-Election to 110-Pipili AC vide its Notification dated 04.05.2021.

Again Press Note was released by ECI on Dt. 04.09.2021 to complete the Adjourned Deferred Bye Poll to 110-Pipili A.C. and accordingly Notification was issued on 04.09.2021.

The schedule to complete the adjourned deferred Bye Poll was as follows:

- a) Date of Poll - 30.09.2021;
- b) Date of Counting - 03.10.2021.
- c) Date before which election shall be completed - 05.10.2021

Due to the COVID-19 Pandemic situation and the fear and challenges accompanying it, the bye-election was conducted with precautionary measures as per the extant COVID-19 Guidelines issued by the Commission for conduct of election. Accordingly, additional Auxiliary Polling Stations were created in the constituency (containing total maximum voters per PS as 1000 nos.) that accounts

to a total of 348 Polling Stations. A total 230319 numbers of Electors in 110-Pipili AC were included in the electoral roll to cast their votes during the Bye Election.

Indelible Ink as well as COVID Safety materials like masks, Face shields, gloves, sanitizers etc. were also procured as per the guidelines issued by Commission for smooth conduct of the Bye-Election. As a departure from conventional arrangements, the ECI notified detail procedure for conducting poll for senior citizens (above 80 years), PwDs voters and COVID-19 positive / suspected electors through Postal Ballots. Accordingly, elaborate arrangement was made for conducting poll from these categories of voters.

Advertisements were published in the local dailies for creating awareness among voters on COVID-safe Election. The Training Programme was arranged at State as well as District level through SLMTs and DLMTs to impart the training sessions on various election-related subjects.

The Gazette Notification on the schedule of Bye-Election issued on vide Notification No. 100/OR-LA/3/2021 dated 04.09.2021 by the Election Commission of India was republished in the State gazette for information of General Public and all concerned. All the procedural activities were successfully conducted as and when directed by Election Commission of India like Dry Day Declaration, Exit Poll Notification, Scrutiny & Verification of Form-7A, printing as well as issue of Ballot Papers. The Braille ballot sheets were printed at the Red Cross Computerized Braille Press, Berhampur for Visually challenged Voters and were distributed to the AC. Postal Ballot Papers from Absentee voters were also collected through specially appointed Polling Teams in the A.C. as per the guidelines of the Commission. During the course of Bye-Election, different Cells were created in this Department for smooth management of Election Process, like, Control Room, EEM Cell, Media Monitoring Cell, MCC Cell, Observer Cell, Vehicle Pass and issue of Authority Letters, etc.

The Poll was conducted on 30.09.2021 in 110-Pipili Assembly Constituency with 78.61 % voters turn out and the counting of Votes was done on

03.10.2021. After declaration of the result, the Index card, Form 21D, 21E in respect of the AC has been communicated to Election Commission of India & other concerned quarters.

Final Electoral Rolls in respect of Photo Electoral Rolls w.r.t 01.01.2021 as the qualifying date was published on 15th January, 2021. Continuous updation of Rolls was done till 31st October, 2021. In total 116087 electors were added in Electoral Rolls 1,90,123 number of elector's records were modified and 293903 numbers of names were deleted from the rolls during continuous updation of rolls. Total electors in the roll was 3,23,77,383 which includes 1,65,35,379 Males, 1,58,38,991 females and 3013 Third Gender.

At the time of Final Publication of Electoral Rolls, 2021 on 15.01.2021 there were 1,06,696 cases Demographically Similar Entries (persons having more than one entry in the rolls) which was reduced to 10,026 during pre-revision activities.

At the time of Final Publication of Rolls, 2021 on 15.01.2021, there were 14,406 Logical Errors in the rolls which has been reduced to 470 during pre-revision activities.

As on 20.06.2021 total number of No photo /No EPIC electors in the roll was 3,21,136. This has been reduced to 1,21,892 on 08.11.2021.

CHAPTER-IX**9. RAJYA SAINIK BOARD**

The objective of Rajya Sainik Board, Odisha is to promote measures for resettlement and welfare of the Ex-Servicemen, War Widows, Disabled ESM and families of deceased defence personnel belonging to our State. There are 8 (eight) Zilla Sainik Boards located across the State to look after the welfare of the families of serving soldier of the State.

ACHIEVEMENTS:

The achievements of Sainik Board Organisation for the financial year 2021-22 are enumerated in succeeding paragraphs:-

- (a) **Financial Assistance for Education** . Annual scholarship in respect of the wards of Ex-Servicemen/Widows, have been processed with the Kendriya Sainik Board for payment.
- (b) **Marriage Grant**. Marriage Grant in respect of the families of ESM has been processed with the Kendriya Sainik Board.
- (c) **Penury Grant @ Rs. 4000/-** Eligible Non-Pensioners ESM of above 65 years of age or their widows have been identified and a total number of 03 applications for Penury Grant have been processed with the KSB @ Rs.4000/-pm.
- (d) **Disable Grant for children of Ex-Servicemen**. Applications for disabled children of Ex-Servicemen have been processed with Kendriya Sainik Board @ Rs. 3000/-pm.
- (e) **Forwarding list of ESM to PNB and SBI for job**. Names of short listed ESM candidates (total 2825 nos.) have been forwarded to Punjab National Bank and SBI for Selection of Guards
- (f) **Bonafide Certificate**. A total number of 421 Bonafide Certificates have been issued to wards of Ex-Servicemen after due verification of

documents for availing admission into various Under Graduate, Diploma, OUAT and Professional Courses under reserved seats.

(g) **Right to Public Service**. A total of 07 services are being provided in a time bound manner under Odisha Right to Public Service Act

(h) **PM Scholarship @ Rs. 36,000/- for Girls & Rs. Rs.30,000/- for Boys**. A total number of 73 applications for Prime Minister's Scholarship received from wards of Ex-Servicemen/Widows have been processed with the Kendriya Sainik Board for payment.

(i) **Financial Assistant from Amalgamated Fund**. Financial assistance of Rs 3,50,000/- has been provided to Destitute ESM/Widows, Blind Paraplegic ESM and Orphan children from Amalgamated Fund, Odisha.

Achievements of Home (Political) Department

a) **Celebration of 'Swarnim Vijay Varsha'**. Govt. in Home Department, Odisha has celebrated December 16 as "Vijay Diwas" to commemorate India's victory over Pakistan during 1971 War which led to the creation of Bangladesh. Commemoration of the fifty years of the victory as 'Swarnim Vijay Varsha' is a tribute to the courage and sacrifice of those who participated and contributed to the war efforts. All the Departments have extended their full support and co-operation to the Defence Establishment in a befitting manner for smooth celebration of 'Swarnim Vijay Varsha' in Odisha wherein the War Veterans were declared as State Guests in the Occasion of 'Swarnim Vijay Varsha' and felicitated with Mementos and Shawls and all the facilities like escort, accommodation and provision of food have been provided to them on behalf of the State. All the expenditure in this regard have been borne by the State.

b) **Increase in funds of Gallantry & Non-Gallantry awards**. Financial benefits have been enhanced in respect of the Defence Personnel those who are awarded with Gallantry & Non-Gallantry awards belonging to Odisha.

CHAPTER-X**10. STATE GUEST HOUSE**

State Guest House, Bhubaneswar has 95 double bedded AC rooms including one VVIP room and 32 VIP rooms. In the year 2021-22, around 345 State Guests and 7585 other guests have been accommodated in State Guest House, Bhubaneswar.

MAJOR ACHIEVMENTS OF 2021-22:

- a) The Total revenue collection for the period from 01.04.2021 to 31.12.2021 is Rs 45, 24,938.00.
- b) The “New Annex Building of State Guest House” which is a G+5 structure has been inaugurated by Hon’ble Chief Minister, Odisha on 01.11.2021. The Annexe Building has 15 VIP Suits and 41 Deluxe Rooms besides a Mini Conference Hall and Banquet Hall.
- c) Successful coordination with Home (Protocol) Department during the visit of Hon’ble President of India on 20-22 March 2021, Hon’ble Vice President of India on 02-03 March 2021 and Hon’ble Prime Minister of India 28th May 2021.
- d) The celebration of ‘SWARNIMA VIJAY DIVAS’ has been successfully organized in coordination with Home Department.

10.1 BHAWANS ESTABLISHMENTS:**UTKAL BHAWAN, KOLKATA:**

The Utkal Bhawan, Kolkata is functioning since January, 1967 at Lenin Sarani, Kolkata-13. This Bhawan has the following accommodation facilities;

- a) Special Room (Double bedded) - 6
- b) Superior Room (Double bedded) - 15
- c) Standard Room (Single bedded) - 4
- d) Dormitory (Eight bedded) - 2

An amount of Rs.9,92,817/- only has been collected from 2459 occupants towards room rent up to 31.01.2022

10.2 ODISHA BHAWAN, VASHI, NAVI MUMBAI

The Odisha Bhawan, Vashi, Navi Mumbai is functioning since 30.10.2010. This Bhawan is having the following accommodation facilities.

- a) Suites (Double bedded) - 4
- b) Superior rooms (Double bedded) - 23
- c) A.C Dormitory (6 bedded) - 3
- d) Conference Hall (100 capacity) - 1
- e) Podium (350 capacity) - 1
- f) Dining hall (50 Sitting Capacity) - 1

Out of the above, 16 Superior rooms and one dormitory having 6 beds have been reserved for cancer patients from Odisha. An amount of Rs.24,87,468/- only has been collected from occupants towards room rent and hall charges up to 31.01.2022. One Tourist Office, a Show Room of Sambalpuri Bastralaya and a Show Room of Utkalika are functioning inside the premises of Odisha Bhawan, Navi Mumbai for promoting their departmental activities.

The 4th floor of the Bhawan was used by the Navi Mumbai Municipal Corporation from 12.04.2021 to 27.11.2021 for accommodating the medical staff engaged in COVID duty and now it is free for accommodation of cancer patients coming from Odisha.

10.3 ODISHA BHAWAN/NIWAS/SADAN, NEW DELHI

The office of the Chief Resident Commissioner, Government of Odisha, New Delhi is under the administrative control of Home Department. This office serves as the vital link between the State Government and the Central Government and also looks after the running of 3 Guest Houses viz. Odisha Bhawan, Odisha Niwas and Odisha Sadan. The State PSUs have their offices and the Liaison Offices of Water Resources, Information & Public Relations and Tourism are part of the establishment. The Migrant Labour Help Desk from Labour Department, the Protection of Child Rights (PCR) Cell and Odisha Investment and Export Promotion Office are also part of this integrated office.

ACTIVITIES UNDERTAKEN IN 2021 – 22**a. 24/7 Covid 19 Help Desk:**

The Office of the Chief Resident Commissioner has set up a 24/7 Helpline to reach out to people from Odisha residing in New Delhi and NCR to address their needs and concerns. The cell was manned 24/7 and several hundred calls were attended and all possible assistance was provided to people in need.

During the surge of Covid pandemic in April, 2021 in New Delhi and NCR where the Odia people staying in Delhi were in distress condition CMRF funds provided by the Government of Odisha has been distributed to the needy Odia people. Even in death cases where the needy people were facing problems to perform the last rites of their kin/ close relatives CMRF received from Government of Odisha has been distributed. A total amount of Rs.15,00,000/- were distributed to among needy Odia people (towards death/ for medical aid). Also the people in need of Oxygen are being provided Oxygen Cylinder and Oxygen Concentrators.

This office also coordinated for smooth supply of Oxygen Concentrators/ Medicines/ Medical equipments to Odisha.

b. Parliament Session Briefs:

Department briefs were collected and compiled before the Monsoon Session of Parliament and Winter Session of Parliament in 2021. Efforts were directed towards timely compilation and distribution Briefs to Hon'ble Members of Parliament for discussion and deliberation in the sessions.

c. Litigation Management System (LMS) Cell:

This office monitors and tracks the all pending cases in Supreme Court, High Court and other Quasi Judicial Forum in New Delhi. The Cell also interacts with AORs and the respective Departments are maintained to ensure timely action.

d. Protection of Child Rights Cell (PCR):

Cases relating to Child Labour rescued in Delhi and NCR is attended by the Protection of Child Rights Cell. Ms. Suhani Jena who was rescued in 2019 and was

residing in a shelter home named Sai Kripa in NOIDA. She was repatriated to Kendrapada along with the team for Odisha on 18.03.2021.

e. Welfare Measures & Citizen Services:

This office works in close coordination with Labour and Employees' State Insurance Department and Ministry of External Affairs and constant efforts are made to provide necessary assistance in time.

Migrant labour cases both domestic and overseas are dealt by this office.

Complaints regarding harassment at work place, illegal detention, repatriation, and transfer of mortal remains in unfortunate cases of death, fraud manpower agencies are dealt by the Labour Desk functioning in this office.

f. Outsourcing of Canteen in Odisha Niwas :

In order to popularise Odia Cuisine in New Delhi and NCR, the Catering services for Odisha Niwas has been outsourced to M/s Yatri Bhojan Pvt. Ltd.

The canteen was operational with effect from 01.04.2021.

The outsourced agency provides all types of Odia cuisine, which is highly appreciated by the odia people residing in Delhi and NCR.

g. Release under Central Sponsored Schemes:

Different Nodal Officers have been assigned for pursuing fund releases under different Centrally Sponsored Schemes (CSS) in various Ministries/Departments. Departments in our State Government have been informed with request to focus on schemes for which release of funds are pending due to formalities such as utilisation certificate, expenditure statements or any other queries to be complied with. The Nodal Officers are following up in the Ministries/Departments for the pending proposals and response to any queries which are raised by the Ministry/ Department concerned.

Finance Department has issued letter to all Departments for enhanced coordinated efforts to enable release of funds in time for our State. Finance Department has also advised the Departments to have close liaison with nodal officers concerned of our office.

10.4 ODISHA BHAWAN, CHENNAI

The Odisha Bhawan, Chennai is functioning since 25.09.2018. This Bhawan is having the following accommodation facilities

- a) Suites (Double bedded) - 5
- b) Superior rooms (Double bedded) - 16
- c) A.C Dormitory (6 bedded & 4 bedded) - 2
- d) Conference Hall - 1
- e) Auditorium - 1
- f) Dining Space - 1

An amount of Rs.4,70,750/- only has been collected from 912 occupants towards room rent and hall charges as on 31.01.2022.

10.5 ODISHA BHAWAN, BENGALURU

A piece of land measuring 3748.50 Sq.Mtrs (40348.479 sq. feet) dimension in Arkavathi Layout, 3rd Block, Sampigehalli, Sy No.37, 47 & 48 has been allotted by the Commissioner, BDA, Bangalore in favour of State Government of Odisha for the purpose for construction of Odisha Bhawan on 30 years lease basis.

Administrative Approval of Rs.27,62,32,997/- has been accorded for construction of Odisha Bhawan at Bengaluru. A sum of Rs.3,98,10,094/- has been provided for purchase of land. For construction of the Bhawan, a sum of Rs.14,54,94,906/- during the financial year 2017-18 and Rs.5,00,00,000/- during the financial year 2019-20 aggregating to Rs.19,57,94,906/- has been released in favour of Odisha State Police Housing & Welfare Corporation Ltd., Bhubaneswar. M/s. Creative Architect Combine Pvt. Ltd., Bhubaneswar has been selected for providing Architectural Service for the construction of Odisha Bhawan at Bengaluru.

10.6 E-BHAWAN PORTAL

For reservation of accommodation in different Bhawans functioning under Home Department at Delhi, Mumbai, Kolkata & Chennai, e-Bhawan portal has been implemented since 08.07.2020.

Applicants are now able to apply online for room/vehicle reservation in the aforesaid Bhawans through the portal -"bhawan.homeodisha.gov.in" and can get confirmation of the allotment through SMS system.

CHAPTER-XI**11. DIRECTORATE OF PUBLIC PROSECUTION:**

The Director of Public Prosecution, Odisha, Bhubaneswar has been established in the year 1982. The sole aim of its establishment is to improve the performance of prosecution system in the state. As years passed by, it was found that the desired result could not be achieved with the existing system of appointment of Prosecutors under Odisha Law Officers Rules, 1971. Therefore, taking stock of the situation in the year 1997, Government in Home Department have introduced a Rule called “Odisha Prosecution Service Rules 1997” to combat the situation. As per the Rule, a Cadre based Prosecution System introduced in the state and subsequently 2 posts of Deputy Directors, 30 posts of Public Prosecutors, 68 posts of Additional Public Prosecutors and 202 posts of Assistant Public Prosecutors were created to improve the standard of prosecution. Now Deputy Director (one post), Public Prosecutors (25 posts), Additional Public Prosecutors (25 posts) and Assistant Public Prosecutors (138 posts) are working in different courts of the state. Following steps has been taken to increase the conviction rate and strengthen measure in relation to prosecutions matters.

- a) The Odisha Prosecution Service Rules, 1997 has been suitably amended giving chance to more candidates to participate in the test, so that the qualified candidates may enter in to the prosecution system on merit and strengthen the system as well.
- b) Performance of both Cadre and Non Cadre prosecutors are reviewed from time to time and steps are being taken to improve the standard of prosecution so as to enhance the rate of conviction. During the year 2020, the rate of conviction of criminal cases has not been increased up to the hopes due to spreading of Covid-19 epidemic.
- c) The Prosecuting Officers have been instructed through the Public Prosecutor of the concerned Districts as well as Director of Public Prosecutions to

follow the guidelines issued from time to time for improving the standard of prosecution.

- d) For easy and smooth functioning of the courts for the side of prosecution, this Directorate is taking urgent and effective steps regarding attendance of official witnesses in different Courts by making extra effort to materialise the same.
- e) The prosecuting offices of the State are indulged in getting proper training by participating in different training programme conducted by LNJNI NICE, New Delhi, Central Academy of police Bhopal, Central Detective Training institute, Kolkata, Odisha Judicial Academy, Cuttack and Biju Patnaik State Police Academy, Bhubaneswar. The experience gained by the Cadre Prosecuting Officers is reflected in their performance while conducting Cases on behalf of the Prosecutions and strengthening the Prosecution system in the process.
- f) This Directorate is also taking appropriate steps on the report of the District level standing committee reviewing the Cases on the lapses of the Prosecuting Officers by verifying/ scrutinising the report as well as the copy of the judgement. Regular monitoring in the matter yield effective result for betterment of the prosecution system as a whole.

CHAPTER-XII

12. Odisha State Police Housing & Welfare Corporation Ltd:

12.1 During the Financial years the Corporation posted these following turnovers

Sl. No.	Financial Year	Turn Over (In Cr.)
1	2016-17	403.08
2	2017-18	380.51
3	2018-19	396.30
4	2019-20	326.26
5	2020-21	357.81

12.2 Corporation's Major Key features during last five Financial Years.

- a) The Corporation has constructed police Stations/ other Police Projects and fortified infrastructures for BSF & CRPF in Naxal affected areas and in SRE Districts. Also the Corporation has constructed Fire Stations & Jail Buildings for Fire, Prisons & Correctional Services.
- b) The Corporation has completed more than 448 nos. in Financial Year 2020-21 of Police, Fire, Prisons, Judiciary & Deposit Project Works.
- c) The Corporation has completed Ekalavya Model Residential School (EMRS) at Malkangiri, Dumuribahal, Nuapada, Lanjigarh and Kalinga Model Residential School (KMRS) at Raikia, Korkonda, Khajuripada, Umerkote, Bisamkatak. Further execution of ANWESHA & AKANKSHYA Hostel for ST & SC students at different locations are in progress.
- d) Vide letter No.17617/H.E dtd.03.06.2020 the Corporation is now the sole executive agency for all civil & electrical Infrastructure development and maintenance works of all Universities under Higher Education Department, Government of Odisha.

- e) The Corporation has also taken up the project of Indian Rare Earth Limited, of Government of India at Ganjam and also taken up the new, repair & renovation works of all ODRAF building of OSDMA.
- f) The Corporation has taken up the annex building work of State Guest House which is on the verge of completion.
- g) The Corporation has completed renovation of Badambadi & Angul Bus Stand and taken up construction of new Bus Stands/ Terminals at Bolangir, Jeypore and Motu.
- h) The Corporation has taken up various projects in the State under Corporate Social responsibility (CSR) Scheme as per the provision of the Companies Act.
- i) The Corporation has also taken up construction of main building (Utkalika) of Odisha State Co-operative Handicrafts Corporation Ltd, Bhubaneswar and Training-cum-Production Centre of Odisha Rajya Talagur Samabaya Sangha Ltd., and also Barracks for security forces under OMC at mining area.
- j) The Corporation has taken up more than 100 Smart Class Rooms for Director of Technical Education & training, Odisha.
- k) The Corporation has executed works for installation of CCTV on the Schools of ST & SC Development Department.
- l) The Corporation also executed 112 Nos. Solar projects at Company operated bases and 2 Nos. at SOG.
- m) City Surveillance under DMF funds Angul was completed. Apart from this, solar lighting system, lightening arrester etc. at different buildings were completed.
- n) The Corporation has declared dividend of Rs.6.28 Crores for the year 2020-21.
